

Delicensing of chemical industry

585. SHRI MOHANBHAI PATEL : Will the Minister of INDUSTRY be pleased to state :

- (a) whether Government are contemplating to delicense the chemical industry;
- (b) the names of the products which would come under the policy;
- (c) the total number of Industries likely to come under the scheme; and
- (d) when it is likely to be introduced ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) to (d). Proposals for delicensing of certain categories of Chemicals are still to be finalised.

**Survey conducted for locating Petrol/
Diesel/LPG agencies in H P.**

586. PROF. NARAIN CHAND PARASHAR : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

- (a) the names of the places in Himachal Pradesh, District-wise, which have been surveyed for the location of Petrol/Diesel

pumps and the sanction of LPG agencies during the last three years including the current financial year;

- (b) the name of places found suitable for this purpose and the follow up action taken by the Indian Oil Corporation in this regard; and

- (c) the time by which the pumps/gas agencies are likely to be allotted ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER AND THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI SUSHILA ROHTAGI) : (a) and (b). The locations included by the Oil industry in the annual Marketing Plans 1984-85 and 1985-86 for LPG distributorships and MS/HSD Retail Outlets in Himachal Pradesh are given in the attached Statement. The Marketing Plan for 1986-87 for these products has not been finalised. The present position of the locations pertaining to IOC is also given in the statement given below.

- (c) In view of the various steps which precede the allotment of a dealership/distributorship, it is not feasible to indicate a definite time-limit for allotting these pumps/gas agencies.

Statement

Name of the Company	Location	Revenue District	Present Position
1	2	3	4

Retail outlet (Petrol/Diesel) Dealerships included in marketing Plans from 1984-85 to 1985-86.

IOC	Kaze	Lahaul Spiti	Advertised. But no response.
	Sheoghi	Shimla	LOI issued on 20.6.86.
	Mehatpur	Una	Interviews conducted.